NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/132/2016

NAME OF THE PETITIONER(S)

: KM Abdul Rahiman Mather & 3 others

NAME OF THE RESPONDENT(S)

: M/s Mather & Company Private Limited & 10 others

UNDER SECTION

: 397/398, 237 of CA 56 & 59 of CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. AN ANT MERATHIA

Coursel for Retitioners

araym

2. M.R.R.ARUN MATARATAN

Coursel for Respondents sen 1,2,3,5,6. moltinger

ORDER

Shri Anant Merathia, counsel for petitioners present. Shri M Sounderrajan, counsel for R1to R3, R5 and R6 present. Counsel for petitioner is directed again to serve notice on R4, R7 to R11 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on **29.11.2016** at **10.30** A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)